

- (5) A statement (Hindi and English versions) explaining the reasons for not laying the Annual Report and Audited Accounts of Dr. B. Barooah Cancer Institute, Guwahati, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting Year.

[Placed in Library. See No. LT-3586/86.]

- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Pasteur Institute of India, Coonoor, for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Pasteur Institute of India, Coonoor, for the year 1985-86.

[Placed in Library. See No. LT-3587/86.]

Annual Report and Review on the working of Institute of Applied Manpower Research, New Delhi, for 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM): I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Institute of Applied Manpower Research, New Delhi, for the year 1985-86 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Institute of Applied Manpower Research, New Delhi, for the year 1985-86.

[Placed in Library. See No. LT-3588/86.]

Annual Report and Review on the working of Wool and Woollens Export Promotion Council for 1985-86

THE DEPUTY MINISTER IN THE MINISTRY OF TEXTILES (SHRI S.

KRISHNA KUMAR): I beg to lay on the Table :

- (1) A copy of the Annual Report (Hindi and English versions) of the Wool and Woollens Export Promotion Council for the year 1985-86 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Wool and Woollens Export Promotion Council for the year 1985-86.

[Placed in Library. See No. LT-3589/86.]

11.03 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY GENERAL : Sir, I have to report the following message received from the Secretary General of Rajya Sabha :

"In accordance with the provisions of rule 127 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to inform the Lok Sabha that the Rajya Sabha, at its sitting held on the 4th December, 1986, agreed without any amendment to the Coal Mines Nationalisation Laws (Amendment) Bill, 1986, which was passed by the Lok Sabha at its sitting held on the 26th November, 1986 "

[English]

MR SPEAKER : Now, Shri Eduardo Faleiro to make a Statement. He is absent. Somebody will have to make a statement on his behalf.

[Translation]

SHRI RAM PYARE PANIKA (Roberts-ganj) : Mr. Speaker, Sir, there will be no zero hour today. Eleven persons have been killed in Tripura and we want that the Home Minister should definitely make a statement in this regard. Moreover, the Tripura Government must also resign. We cannot